

**Central Administrative Tribunal
Principal Bench**

OA No.1294/2016

New Delhi, this the 31st day of January, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Narmada Kumari
Roll No.2201502288
Aged about 35 years
W/o Shri Vikram Kumar
R/o House No.67
VPO: Singhu, Delhi-40.

...Applicant

(By Advocate: Shri Anil Singal)

Versus

1. Staff Selection Commission
Through its Chairman
C.G.O. Complex, Lodhi Road, New Delhi.
2. Union of India
Through C&AG(N)
DDU Marg, New Delhi.

...Respondents

(By Advocate: Shri Hanu Bhaskar)

Order(Oral)

By Raj Vir Sharma, M(J)

Learned counsel for the applicant states that since the relief has already been granted to the applicant, the OA has become infructuous. Therefore, the same is dismissed as infructuous. No costs.

**(K.N. Shrivastava)
Member(A)**

**(Raj Vir Sharma)
Member(J)**

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